

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1297
(To be answered on the 3rd March 2016)

NEW AIRLINE SERVICES

1297. SHRI ANTO ANTONY

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received applications for new airline services in the country during each of the last three years;
(b) if so, the details thereof and the action taken by the government thereon State/UT-wise;
(c) whether the Government has received any proposal from the Government of Kerala regarding a new airline services; and
(d) if so, the details thereof and the present status of the proposal?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

- (a) & (b) Yes, Madam. The details of applications received for Scheduled / Regional Airlines during the last three years are as under:
2013 - Freedom Aviation Pvt. Ltd. ZAV Airways Pvt. Limited, Air Asia (India) Limited, TATA SIA Airlines Pvt. Limited, Air Carnival Services Pvt. Limited, Zexus Air Services Pvt. Limited, Air One Aviation Services Pvt. Limited and Turbo Megha Airways Pvt. Limited (Southern).
2014 - Blue Bird Aerospace Pvt. Limited, AAA Aviation Pvt. Limited and Sovika Aviation Services Private Limited.
2015 - Turbo Megha Airways Private Limited (Northern and Eastern), GSEC Limited and LEPL Projects Limited (Air Costa)
Out of the above Air Asia (India) Pvt. Limited, TATA SIA Airlines Pvt. Limited, Air One Aviation Services Pvt. Limited, Zexus Air Services Pvt. Limited and LEPL Projects Limited (Air Costa) have been granted initial NOC to operate Scheduled Air Transport Services
ZAV Airways Pvt. Limited, Air Carnival Services Pvt. Limited and Turbo Megha Airways Pvt. Limited have been granted initial NOC to operate Scheduled Air Transport (Regional) Services.
Sovika Aviation Services Private Limited has been granted initial NOC to operate Scheduled Air Transport (Cargo) Services.
(c) & (d) Yes, Madam. Government of Kerala has sought the permission to allow 'Air Kerala' for international operation. In view of existing policy of having experience of 5 yrs & fleet size of 20 aircrafts for international operation, the permission was not granted.